

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:300

ANSWERED ON:13.12.2012

‘COMPUTERISATION OF RECORDS OF STATE WAKF BOARDS’

Dhruvanarayana Shri R.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government provides assistance for computerisation of the records of State Wakf Boards(SWBs);
- (b) if so, the SWBs in the which computerisation work is in progress; and
- (c) the number of SWBs where computerisation is yet to be done and the reasons therefor; and
- (d) the step taken/being taken by the Union Government in this regard?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN)

(a): Yes, Madam.

(b): The Computerization work is in progress in 27 State Wakf Boards (SWBs) as shown in Annexure-I.

(c) & (d): The funds have not yet been released to State/ UT Wakf Boards of Chandigarh, U.P. Shia, Dadra & Nagar Haveli and Jharkhand due to non submission of complete proposals by them for release of grant-in-aid under the scheme. The Ministry is pursuing the matter with these State Wakf Boards and the concerned State/UT Governments to forward the complete proposals for early release of funds.